

(28)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	CP/74/ (IB) / 2018	
NAME OF THE PETITIONER(S)	:	RPN ENGINEERS CHENNAI PVT LTD	
NAME OF THE RESPONDENT(S)	:	SOUTHERN STRUCTURALS	
UNDER SECTION	:	9 RULE 6	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

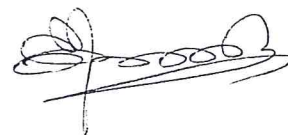
NAUFEN KUNAR
MURTHI

PETITIONER

H. Naveen K

K. MEYYANATHAN

RESPONDENT



ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that the Corporate Debtor is willing to settle the outstanding debt and prayed for time. At request, time is enlarged with the direction to file schedule for payment and to bring one DD in order to show bona-fide. Put up on **16.02.2018 at 10.30 A.M.**

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)